# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA UNSTARRED QUESTION NO. 1559 TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2025

#### **CAPACITY OF REGISTERED GAUSHALAS**

1559 SHRI SHRIRANG APPA CHANDU BARNE: SHRI BHAUSAHEB RAJARAM WAKCHAURE SMT. BHARTI PARDHI:

# Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री

be pleased to state:

- (a) the total number of registered gaushalas and their capacity, State and district-wise particularly Maharashtra, Madhya Pradesh and Lok Sabha Constituency Shirdi and Ahmednagar in Maharashtra;
- (b) whether these registered Gaushalas are adequately equipped to handle the increasing number of abandoned and stray cattle and if so, the details thereof, State and district-wise including Maharashtra and Madhya Pradesh;
- (c) whether there are instances of overcrowding and unhygienic conditions have been reported in these gaushalas, if so, the details thereof, State-wise;
- (d) the details of funds allocated and utilised by the Union and State Government to gaushalas during the last three years, State-wise, including Maharashtra and Madhya Pradesh;
- (e) the mechanisms are placed by the Government to ensure transparent and effective utilization of fund;
- (f) the manner in which the registered gaushalas being supported by the Government; and
- (g) the steps being taken by the Government to relocate the unhealthy cattles from crowded areas to other areas or gaushalas?

#### **ANSWER**

# THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI S. P. SINGH BAGHEL)

- a) As per the information obtained from the Maharashtra Goseva Ayog, Government of Maharashtra, the total number of registered Goshala in Maharashtra is 962 with the capacity of holding approximately 1.50 lakhs animals. List of District wise registered Goshalas in Maharashtra as well as Lok Sabha Constituency of Shirdi & Ahmednagar (Ahilyanagar) is annexed at Annexure-I.
  - Further, as per the information received from the State of Madhya Pradesh, there are 2792 functional registered gaushalas under Madhya Pradesh Gau Samvardhan Board (State board), Department of Animal Husbandry and Dairy Madhya Pradesh. State and District wise capacities of these functional gaushalas are annexed at Annexure-II
  - b) Under Article 246(3) of the Constitution, states have exclusive powers of livestock protection. Article 243(W) assigns municipalities responsibilities of managing cattle pounds and shelters. States can also empower Panchayats to establish and manage Kanji Houses or Gaushalas for stray cattle. Therefore, such information of registered Gaushalas adequately equipped to handle the increasing number of abandoned and stray cattle is not maintained by the Central Government.

However, as reported by Maharashtra Goseva Ayog, registered goshalas in their state are generally running with their full capacity and are not adequately equipped to handle sudden increase in the number of Cattle.

In the State of Madhya Pradesh, the functional gaushalas are supported by Panchayat and Rural Development Department, Government of Madhya Pradesh, and local bodies to raise the capacities of gaushalas for abandoned and stray cattle.

- c) No such information has been reported by the concerned States.
- d) Details of Funds allocated by State Government of Maharashtra and details of Utilization is as follows:

(Rs in Cr)

S.No	Financial year	Fund allocation	Fund utilized
1.	2023-24	Nil	Nil
2.	2024-25	19.22	18.92
	Total	19.22	18.92

Details of fund allocation and Utilization by State government of Madhya Pradesh is as follows:

(Rs in Cr)

Sr.	Financial year	Fund allocation	Fund utilized
1	2022-23	252.71	252.71
2	2023-24	167.91	167.91
3	2024-25	249.88	249.88
4	2025-26	505.00	96.86 (Till May 2025)

Since the matter is a State subject, the Central Government is not implementing any programme for assistance of Gaushalas. However, the Animal Welfare Board of India through various schemes has provided assistance to the recognized Animal Welfare Organizations including gaushalas. During the last three years, the fund provided by the Animal Welfare Board State-wise is at **Annexure –III** 

Welfare Organizations through its online portal for activities such as recognition, renewal, submission of annual reports, and applying for project recognition and financial assistance under various schemes (e.g., Cattle Rescue, Shelter, Ambulance, Natural Calamity, and ABC Grants). Applications with required documents are reviewed by the Grant Committee as per scheme guidelines. Approved funds are disbursed directly via Public Financial Management System(PFMS). Further assistance is granted only after receiving the Utilization Certificate and audited accounts as per GFR-19.

Two schemes Namely "Sudharit Gowardhan Gowansh Sewa Kendra Yojana" & "Per Day Per Cow Rs. 50/-Grant Scheme for Rearing" are implemented by Maharashtra

Goseva Ayog since last two years. Under Sudharit Gowardhan Govansh Sewa Kendra Yojana scheme, Beneficiary Goshalas were selected by State Level Selection Committee headed by Cabinet Minister for Department of Animal Husbandry. Complete implementation of Per Day Per Cow Rs. 50/-Grant Scheme for Rearing from application till disbursement of subsidy to eligible Goshalas has been done online.

In the State of Madhya Pradesh, Gaushala management samities are equipped with geotagged mobile app to register cattle heads on daily basis which is being verified by mapped government veterinary officer and further approved by the district authority. On the basis of this authorization State board transfers the grants directly to these gaushalas bank account through online DBT mechanism.

f) The Animal Welfare Board of India (AWBI) provides financial assistance to the AWBI recongnised Gaushalas for sheltering the stray/injured/sick animals. The application form and guidelines of the schemes are available in the website: <a href="www.awbi.gov.in">www.awbi.gov.in</a>

Registered gaushalas in the State of Maharashtra are being supported by state Govt. through implementation of various schemes and disbursement of subsidy for the same. In addition to this, regular health, management and artificial insemination services are provided as per requirement and schedule to respective goshalas by in charge veterinary dispensaries located nearby.

The state government of Madhya Pradesh has a separate MP Gau Samvardhan board to register and provide feed grant to gaushalas. This State Board is providing Rs. 40/- per cattle per day to the gaushalas. Every district has Zila gaupalan evam Pashudhan Samvardhan Samities headed by respective District Collector to support these gaushalas and stray cattle management.

g) Removal of cattle from crowded areas to gaushalas are the responsibility of Urban Local Bodies. The State of Madhya Pradesh has informed that, the unhealthy cattle from crowded areas are relocated to nearby gaushalas as per their capacities, by local authorities like Gram Panchayat and urban bodies.

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## Goshalas Registered with Maharashtra goseva Ayog of Maharashtra state

S.No.	District	Registered Gaushalas	Animals Reared
1	Akola	35	5,298
2	Ahmednagar	41	6,390
3	Amravati	56	9,619
4	Suburban Mumbai	1	52
5	Kolhapur	13	2,257
6	Gadchiroli	1	25
7	Gondia	5	1,447
8	Chandrapur	13	3,500
9	Chhatrapati Sambhajinagar	51	5,210
10	Jalgaon	64	8,165
11	Jalna	25	5,995
12	Thane	36	6,245
13	Dharashiv	18	1,534
14	Dhule	20	3,086
15	Nandurbar	6	1,084
16	Nanded	36	5,553
17	Nagpur	23	6,875
18	Nashik	49	9,794
19	Parbhani	41	4,081
20	Palghar	14	3,100
21	Pune	67	9,225
22	Beed	60	5,816
23	Buldhana	35	6,454
24	Bhandara	13	1,581
25	Mumbai	5	1,487
26	Yavatmal	35	5,394
27	Ratnagiri	11	1,649
28	Raigad	15	1,028
29	Latur	17	1,909
30	Wardha	16	2,787
31	Washim	23	2,983
32	Sangli	20	1,368
33	Satara	18	2,281
34	Sindhudurg	6	377
35	Solapur	46	4,091
36	Hingoli	27	2,813
	Total	962	1,40,453

## District wise List of Functioning Gaushalas with their capacities

Sr.	Districts	Functional Gaushalas	Cattle Available in Gaushalas	Gaushalas Capacity
1	Bhopal	44	6951	7000
2	Rajgarh	144	15250	15500
3	Vidisha	138	18531	19000
4	Raisen	63	17029	17500
5	Sehore	69	7615	8000
6	Narmadapuram	37	4616	5000
7	Betul	20	1918	2000
8	Harda	30	5650	6000
9	Indore	49	7152	7500
10	Alirajpur	4	535	1000
11	Barwani	17	1909	2500
12	Jhabua	12	1363	1500
13	Dhar	50	12029	13000
14	Khargone	39	6277	7000
15	Khandwa	30	3677	4000
16	Burhanpur	10	842	1000
17	Shahdol	19	2958	3500
18	Umaria	13	2794	3000
19	Dindori	10	461	1000
20	Anuppur	17	1672	2000
21	Ujjain	86	15767	16000
22	Dewas	83	9994	10000
23	Ratlam	46	13773	14000
24	Shajapur	82	9007	10000
25	Agar Malwa	137	17820	18000
26	Mandsaur	90	15025	16000
27	Neemuch	45	6963	7000
28	Sagar	54	16118	17000
29	Panna	43	11477	12000
30	Chhatarpur	126	10440	11000
31	Tikamgarh	75	7135	8000
32	Niwadi	30	3527	4000
33	Damoh	54	11727	12000
34	Jabalpur	47	7522	8000
35	Narsinghpur	62	5459	6000
36	Chhindwara	22	3563	4000
37	Pandhurna	11	1149	1500
38	Seoni	51	5501	6000
39	Balaghat	13	1804	2000

40	Mandla	9	968	1000
41	Katni	31	3805	4000
42	Rewa	75	19177	20000
43	Sidhi	39	2895	3000
44	Singrauli	21	3215	4000
45	Satna	63	15428	16000
46	Maihar	35	6636	7000
47	Gwalior	42	16013	17000
48	Morena	54	14022	15000
49	Mauganj	64	9957	10000
50	Datia	65	3904	4000
51	Guna	77	7424	8000
52	Bhind	44	3638	4000
53	Shivpuri	98	9104	10000
54	Sheopur	24	3850	4000
55	Ashoknagar	79	7953	8000
	Total	2792	421169	444500

### **ANNEXURE-III**

State-wise details of financial assistance released to the AWBI recognized Animal Welfare Organization including Gaushalas under various schemes implemented by the AWBI during last three year i.e. 2022-23 to 2024-25

(In Rupees)

SL No	State	Shelter House Grant		Ambulance Grant	
		Total AWOs	Total Grant	Total AWOs	Total Grant
1.	Haryana	5	5188629	2	900000
2.	Madhya pradesh	2	2169961	2	860594
3.	Punjab	1	1105711	0	0
4.	Rajasthan	4	3641733	5	2205000
5.	Uttar pradesh	2	2227731	1	450000

SL No	State	Natural Calamity Grant		Regular Grant & Rescue Cattle Grant	
		Total AWOs	Total Grant	Total AWOs	Total Grant
1	Andhra pradesh	0	0	4	469800
2	Chattisgarh	0	0	2	162000
3	Delhi	0	0	1	600000
4	Gujarat	0	0	12	2616250
5	Haryana	1	500000	88	20092050
6	Jharkhand	0	0	1	12000
7	Maharashtra	0	0	11	1584600
8	Madhya pradesh	0	0	51	6595275
9	Punjab	0	0	1	150000
10	Rajasthan	0	0	214	29089000
11	Tamil nadu	0	0	1	60000
12	Uttarakhand	0	0	4	1245000
13	Uttar pradesh	0	0	195	26473850
14	West bengal	0	0	2	169200